

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:13  
ANSWERED ON:22.11.2012  
REQUIREMENT OF FUNDS IN POWER SECTOR  
Pakkirappa Shri S.

**Will the Minister of POWER be pleased to state:**

- (a) whether the Government has made any assessment of requirement of funds in the power sector for 2007-2012;
- (b) if so, the details thereof;
- (c) whether the Government had invited investors from abroad to invest in power sector in the country; and
- (d) if so, the details thereof and the response received by the Government in this regard?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER ( SHRI JYOTIRADITYA M. SCINDIA )

(a) & (b) : As per the Report of Working Group on Power for Eleventh Plan, the fund requirement for the Eleventh Plan (2007-12) for the power sector was Rs.10,31,600 crore. This included Rs.4.1 lakh crore in Generation, Rs.1.4 lakh crore in Transmission and Rs.2.87 lakh crore in Distribution sector.

(c) & (d) : Government has initiated policy measures to bring in investment from abroad in the power sector, like Foreign Direct Investment (FDI), up to 100%, under the automatic route, in the power sector (except atomic energy). This includes generation, transmission and distribution of electricity, as well as power trading, subject to the provisions of the Electricity Act, 2003. Also, Government of India has allowed repatriation of dividends from foreign subsidiaries of Indian Companies to India at a lower tax rate of 15% as against 30% for another year i.e. up to March 31, 2013.